

DIVISION BENCH  
COURT - I

**P-109**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/67(KB)2023  
IA(I.B.C)/356(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21<sup>ST</sup> MARCH 2024, 10:30 A.M**

IN THE MATTER OF	<b>ADITYA BIRLA FINANCE LIMITED VS SARITA MISHRA</b>
UNDER SECTION	<b>SECTION 95(1)</b>

**Appearances (via video conferencing/physically)**

Mr. Rishav Banerjee, Adv. ] For the Financial Creditor  
Mr. Amit Kr. Nag, Adv. ]  
Ms. Ranjabati Ray, Adv. ]  
Mr. Subhadeep Basak, Adv. ]  
  
Ms.Pooja Agarwal, CS ] For the RP

**ORDER**

1. Ld.Counsel for the Financial Creditor present. Ld.Authorised representative for the RP present.
2. We are not able to heard Ld. Authorised representative for the RP because of technical glitches on their end.
3. In the meantime, proper service be affected upon the Personal Guarantor by the parties.
4. Post the matter on **01/05/2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**

PJ